

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2669
ANSWERED ON:07.03.2003
DISTINCTION OF BANKS
AMBATI BRAHMANAIAH

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government have made distinctions between banks on their reputed stability and solidity as `high risk` or `low risk`;
- (b) if so, the determining factors used by the Government to identify banks either as `high-risk` or `low-risk`;
- (c) whether the Government have issued any cautionary notes to banks identified as high risk; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) No, Sir. No such distinction has been made so far.
- (b) to (d) Do not arise.